

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1548**

**(TO BE ANSWERED ON 04.12.2024)**

**BROADCASTING BILL, 2024**

**1548. SHRI SUDAMA PRASAD**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the details of organisations and people with whom private consultations were held for the draft of the Broadcasting Bill, 2024;
- (b) the reasons for which the Government held private consultation for drafting Broadcasting Bill, 2024 before it was made available for wider public consultation; and
- (c) whether the Government intends to larger public consultations considering the sensitivity and impact the bill is going to have on common people?

**ANSWER**

**THE MINISTER OF RAILWAYS, INFORMATION AND BROADCASTING,  
AND ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

(a) to (c): The draft Broadcasting Services (Regulation) Bill, 2023 was placed in public domain on 10.11.2023 seeking views/comments/suggestions from the general public and stakeholders till 09.12.2023 which was later extended upto 15.01.2024.

Based on the wide range of views expressed during consultations with stakeholders, including from various Associations of the Media & Entertainment sector, additional time was provided for comments till 15.10.2024.

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